

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 183/2017 in CP(IB) No.12/10/HDB//2017
NAME OF THE COMPANY	V.N.R Infrastructure Limited
NAME OF THE PETITIONER(S)	V.N.R Infrastructure Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vk Sanyal	Adv	Sc 9908011277	Sanyal

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tsa Rao	Adv		

Sl. No. 26

Date of hearing: 16.11.2017

CA No. 183/2017 in CP(IB) No. 12/10/HDB/2017

VNR Infrastructure Limited

ORDER

Heard, Shri. V.K. Sajith, learned Counsel for the petitioner and Shri. TSN Raja, liquidator. After hearing the matter, Shri. TSN Raja, the liquidator submitted that he will file a memo to withdraw the company application.

Post the case on 20.11.2017



Member (Technical)



Member (Judicial)